

Sr. No.	Subject	Information
1.	Name of State/UT	Chhattisgarh
2.	State Population as per Census 2011	25,545,198
3.	No. of Districts in the State/UT	27
4.	Name and Designation of the Food Safety Commissioner	Name: Smt. Niharika Barik Designation: Secretary (Health) & Commissioner of Food Safety Delegated with powers of Commissioner of Food Safety to under Sec 30.3 of FSS Act, 2006: Shri Satya Narayan Rathore, IAS Designation: Controller (CFDA),
5.	Contact details & e-mail	Address: Office of the Controller, Food & Drugs Administration, Chhattisgarh, Block-01, 4th Floor, Indrawati Bhawan, Naya Raipur-492002 Tel: 0771-2235226 Fax: 0771-2511988 Email: controllerraipur@gmail.com
6.	Name of Nodal Officer & Contact Details	Name: Dr. R.K. Shukla Address: Office of the Controller, Food & Drugs Administration, Chhattisgarh, Block-01, 4th Floor, Indrawati Bhawan, Naya Raipur-492002, Mob No. - 9827404976 Tel: 0771-2511986 Fax: 0771-2511988 Email : rs1498033@gmail.com
7.	Number of Designated Officers	Full Time: 0 Part-time: 16
8.	Number of Adjudicating Officers	27
9.	Number of Food Safety Officers	Full Time: 56 Part-time: 00
10.	Status of State Food Laboratories	Total Number- 01 Number of functional laboratories-01
11.	Number of Food Analyst	01
12.	No. of State labs that are NABL accredited	NIL
13.	Food Business Units licensed till Date	Online: 15566 Offline: 00
14.	Food Business Units registered till date.	Online: 59148 Offline: 00
15.	Status of Online (FLRS) license/Registration in all district of States/UTs	
	No. of District issuing online license/Registration ONLINE only	27

	No. of District issuing online license/Registration PARTIALLY only	Nil
	No. of District issuing online license/Registration MANUALLY(OFFLINE)	Nil
16.	Whether Steering Committee is constituted	Yes
17.	Whether Tribunal is Established? If yes, is it operational by now?	Yes
ANNUAL FOOD TESTING REPORT (2018-2019)		
18.	Number of food samples collected	989
19.	Number of food samples analyzed	988
20.	Number of food samples found adulterated, unsafe, substandard and misbranded	208
21.	Number of cases launched against FBOs	Criminal- 23 Civil- 27
22.	Number of Convictions and Penalties against FBOs during the time period	Convictions- 17 Penalties- 08
23.	Amount raised through Convictions and Penalties against FBOs during the time period	Penalties- 9,95,000/-